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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/5/2016  
NAME OF THE PETITIONER(S) : First City Investments Ltd  
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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T.H. VIJAY PRASAD  
Practicing Company secretary

Counsel for the petitioner

*[Signature]*

T.M. NAIDU & Co,  
COUNSELLOR FOR R1 & 2

COUNSELLOR FOR R1 & 2

*[Signature]*  
15/11/16

**ORDER**

Shri T M Vijay Prasad, PCS representing petitioner present. Counsel for R1 & R2 present and prayed time for filing rejoinder and intends to file vakalat on behalf of R3 & R4. Time extended at request. Put up on **20.12.2016 at 10.30 A.M.**

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)